- (a) whether Iran had mooted a new plan at the OPEC meeting held in September in Vienna to bear the cost of future oil price increases with a view to help the Third World countries including; and
- (b) if so, what are the details thereof and the OPEC's decision thereon?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C, SETHI): (a) The long term strategy Committee of OPEC has been giving consideration *inter alia* tft the question of assisting oil importing developing countries including India to bear the cost of future oil price increases. Iran has also put forward her own suggestions in this regard. The question was to have been considered further at the meeting of OPEC Ministers of Petroleum, Finanrt and Foreign Affairs to be held in September in Vienna.

(b) The Vienna meeting cculd not, however, carry out any conclusive discussions on this question and it was to have been considered further at an OPEC meeting in early Octobei at Quito, Ecuidor. This meeting was, subsequently, indefinitely postponed. The Baghdad summit meeting which was to have taken final decisions in this respect has also been postponed.

Introduction ot colour T.V.

- 55. fi|HRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that the Minister of State for Information and Broadcasting had visited Russia in October, 1980;
- (b) whether any discussion for introducing colour T.V. in India took place during her visit; and
- (c) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND

BROADCASTING (MISS KUMUD-BEN M. JOSHI): (a) Yes, Sir.

to Questions

- (b) No, Sir.
- (c) Does not arise.

Construction of Thermal Powe? Plant at Nevvell

56. SHRI U. R. KRISHNAN: Will the Minister of ENERGY be pleased to slate tile present stage of construction of the 2nd Thermal Power Plant Ell Neyveli in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): Possession oi a major portion of the land acquired for setting up of the 2nd Thermal Power Station at Neyveli has b^en taken only dviring this year. At present, the work regarding site grading, construction of appraac'h roads, culverts and boundary compounds is ir> progress. The work on the construction of main and auxiliary buildings and special structures like cooling tower, stack etc, is to commence shortly.

Programmes allotted to V.I.Ps in Madras T.V.

- 57. SHRI R, MOHANARANGAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to
- (a) whether it is a fact that the Members of Parliament are not given due importance by the officials in the Madras T,V. centre; and
- (b) whether it is also a fact that the programmes allotted for V.I.Ps. in Madras T.V. are at the discretion of the officials?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUDBEN M. JOSHI): (a) No, Sir, Members of Parliament are shown due consideration and regard.

(b) There is no fixed slot exclusively set apart far V.I.Ps. They are

invited to participate in programmes according to programme requirements and keeping in view their expertise on various subjects.

Complaint against Madras T.V. centre

- 58. SHRI R. MOHANARANGAM: Will tils Minister of INFORMATION AND BROADCASTING be pleased to .state:
- (a) whether Government have re ceived any complaint recently against the mode of functioning of the officials of the Madras T.V. centre; and
- (b) if so, what are the details there of?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUDBEN M. JOSHI): (a) No, Sir.

(b) Does not arise.

Formulation of code of conduct by the Press Council

- 59. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of INFOR-TJATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that the Press Council has formulated its views on the code of conduct as suggested by the Central Government after consultation with other bodies:
- (b) if so, what are the details in this regard; and
- (c) what steps have been taken or are proposed to be taken by Government to implement it?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISs KUMUDBEN M. JOSHI): (a) No, Sir.

(b) and (c) Do not arise.

Adulteration of High Speed niesel Oil

60. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of PETRO-

LEUM, qHEMICALS AND FERTI-LIZERS be pleased to state:

- (a) whether Government are aware that High Speed Diesel oil is being adulterated with the kerosene oil due to price difference;
- (b) if so, what steps are being taken by Government to check the same; and
- (c) whether Government are considering colouring of kerosene oil to prevent adulteration of High Speed Diesel, if so, what are the difficulties ill doing so?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P, C. SETHI): (a) Due to the difference in the retail selling prices of high speed diesel oil (HSD) and kerosene, the possibility of adulteration of diesel with kerosene cannot be ruled out.

(b) and (c) The Department have issued instructions to the Chief Secretaries of State Governments and also to the Chief Executives of all oil companies impressing upon them the need to streamline their distribution system to check against substitution of HSD by kerosene. They 'have also been advised to, draw up a detailed Scheme for closely checking the delivery and sale of kerosene oil in order to ensure t'hat the entire product supplied by oil companies reaches the consumers for whom the same is meant. The oil companies have also 'been asked to get in touch with the State Governments and extend all possible assistance to them for preventing substitution or adulteration Of HSD by kerosene. In order to prevent adulteration c.f HSD, a proposal for colouring of kerosene is also under consideration. The various technical and administrative aspects relating to the proposal require to be examined in details before it can be implemented